

ITEM NO.7

COURT NO.3

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 7966/2014

(Arising out of impugned final judgment and order dated 02/05/2013 in SA No. 507/2013 passed by the High Court Of Judicature at Allahabad)

GHAZIABAD DEV. AUTHORITY

Petitioner(s)

VERSUS

DEVENDRA KUMAR & ANR

Respondent(s)

Date : 26/09/2014 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ANIL R. DAVE
HON'BLE MR. JUSTICE UDAY UMESH LALIT

For Petitioner(s) Mr. Devesh Kumar, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

List on 03.11.2014.

(Jayant Kumar Arora)
Sr. P.A.

(Sneh Bala Mehra)
Assistant Registrar